

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:846

ANSWERED ON:27.02.2015

INTEGRATED CHILD DEVELOPMENT SCHEME

Maadam Smt. Poonamben Hematbhai;Patle Smt. Kamla Devi;Pradhan Shri Nagendra Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented Integrated Child Development Services (ICDS) Scheme in all the districts of the country, if so, the details thereof, State/ UT-wise and if not, the reasons therefor along with the number of beneficiaries of the scheme, as on date, State/UT-wise;
- (b) whether the districts dominated by Scheduled Castes/ Tribes and affected by naxalism are covered under the scheme, if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (c) the details of the funds provided to the States/UTs under the scheme during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government has restructured/proposes to restructure/revamp the ICDS scheme, if so, the details thereof;
- (e) whether the Government proposes to increase the number of Anganwadi Centres across the country under the said scheme, if so, the details thereof, State/UT-wise; and
- (f) the steps taken/being taken by the Government to bring each district of the country under the scheme to ensure nutritional food to the intended beneficiaries?

Answer

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b) : The Integrated Child Development Services (ICDS) Scheme was universalized in 2008-09 preceded by rapid expansion in the years 2005-06, 2007-08, so as to cover all habitations including the districts dominated by Scheduled Castes/Tribes and effected by naxalism, across the country. A total of 14 lakh AWCs and 7076 projects were approved which have since been sanctioned to various States/UTs as per details given in Annex-I The number of beneficiaries of the ICDS Scheme, State/UT-wise, as on 31.12.2014 is at Annex-II.

(c): The details of funds provided to the states/UTs under the scheme during each of the last three years and the current year is at Annex-III.

(d): In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government approved the proposal for Strengthening and Restructuring of ICDS Scheme and its continued implementation during 12th Five Year Plan by putting ICDS into Mission Mode.

Restructured and Strengthened ICDS has been rolled out during the year 2012-13 to 2014-15 in a phased manner.

The key features of Strengthened and Restructured ICDS inter-alia include addressing the gaps and challenges with (a) special focus on children under 3 years and pregnant and lactating mothers (P&L) (b) strengthening and repackaging of services including, care and nutrition counselling services and care of severely underweight children (c) a provision for an additional Anganwadi Worker cum Nutrition Counselor for focus on children under 3 years of age and to improve the family contact, care and nutrition counselling for P&L Mothers in the selected 200 high-burden districts across the country, besides having provision of link worker, 5% crÃ´che cum Anganwadi centre (d) focus on Early Childhood Care and Education (ECCE) (e) forging strong institutional and programmatic convergence particularly, at the district, block and village levels (f) models providing flexibility at local levels for community participation (g) introduction of APIP (h) improving Supplementary Nutrition Programme including cost revision, (i) provision for construction and improvement of buildings of Anganwadi centres (j) allocating adequate financial resources for other components including Monitoring and Management and Information System (MIS), Training and use of Information and communication technology (ICT), (k) to put ICDS in a mission mode etc. and (l) revision of financial norms etc.

(e) & (f): The ICDS Scheme is a centrally sponsored scheme implemented by States/ UTs across the country. The Scheme has since been universalised and open to all. As on date, all the approved 14 lakh Anganwadi Centres has been sanctioned to various States/UTs. There is no proposal to increase the number of Anganwadi Centres in the country under the said Scheme. The responsibility for overall implementation of ICDS Scheme and its management including distribution of nutritional food to its targeted

beneficiaries rests with States/UTs.